

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BANGALORE

DATED THIS THE TWENTY FOURTH DAY OF NOVEMBER
1986

Present : Hon'ble Shri Ch. Ramakrishna Rao ... Member (J)

Hon'ble Shri P. Srinivasan ... Member (A)

APPLICATIONS NO. 1107 TO 1109/86(T)

C. Keshava Rao,
Law Officer,
18, Mills Road,
Bangalore-560 046

Hanuman Singh,
Divisional Commercial Supdt.,
Southern Railway, No.4 BNC
Railway Colony,
Miller Road, Bangalore Cant.

M.B. Inamdar,
Senior Commercial Officer (Claims),
Southern Railway, Bangalore City.

... Applicants

(Shri M.S. Varadarajan ... Advocate)

V.

Union of India represented
by its Secretary to Government,
Ministry of Railways,
New Delhi.

The Railway Board represented
by its Chairman,
Railway Bhavan, New Delhi.

The General Manager,
Southern Railway,
Park Town, Madras-600 003.

The Chief Personnel Officer,
Southern Railway Headquarters.
Office, Personnel Branch,
Park Town, Madras-600 003.

Mr. Sreedharan Kallat,
Asst. Transportation Superintendent,
Trivandrum Division,
Southern Railway,
P.O. Cochin Harbour Terminus (Kerala)

... Respondents

(Shri A.N. Venugopal ... Advocate)

This application has come up for hearing before this Tribunal
today, Hon'ble Member (A) made the following:

ORDER

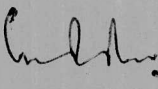
This composite application was originally filed as a writ petition


P. L. K.

by three applicants before High Court of Karnataka and has been subsequently transferred to this Tribunal.

2. Shri M.S. Varadarajan, learned counsel for the applicants informs us that respondent 5 with whose promotion the applicants were aggrieved has since retired from service and that, therefore, the applications have become infructuous. He, therefore, wishes to withdraw the application. Shri A.N. Venugopal, learned counsel for respondents agrees with him.

3. In the result the application is dismissed as withdrawn.


MEMBER (J)


MEMBER (A)

bsv

REGISTERED

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Commercial Complex(BDA),
Indiranagar,
Bangalore - 560 038

Dated : **19 JAN 1987**

Application No. 1107 to 1109 /86(T)

W.P. No 9221 to 9223 / 83

-Applicant

C.Keshava Rao & 2 Ors

To

1. Sh MS Varadharajan, Advocate, C/O Shri SM Babu, Advocate,
242, KanaKa Mandiram, V Main Road, Gandhinagar, Bangalore-9.
2. Secretary to Govt., Ministry of Railways, New Delhi.
3. Chairman, Railway Board, New Delhi.
4. The General Manager, Southern Railway, Park Town, Madras-600003.
5. The Chief Personnel Officer, Southern Railway Headquarters,
Office, Personnel Branch, Park Town, Madras-600003
6. Sh Sreedharan Kallat, Asstt. Transportation Supdt.,
Trivandrum Division, Southern Railways,
P.O. Cochin Harbour Terminus (Kerala).
7. Sh AN Venugopal, Advocate, C/O Shri NS Srinivasan,
12, II Floor, SSB Mutt Buildings, Tank Bund Road,
Gandhinagar, Bangalore-9.

Subject: SENDING COPIES OF ORDER PASSED BY THE BENCH IN
APPLICATION NO. 1107 to 1109/86(T)

Please find enclosed herewith the copy of the Order/~~Interim Order~~
passed by this Tribunal in the above said Application on 24-11-1986.

Encl : as above.

Sachin
SECTION OFFICER
(JUDICIAL)

Balu*

Sachin
22/1/87

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for issue wall
20/1
Q.S.

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sd/-
MEMBER (A)

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True copy -
SE
CENTRAL ADL
ADDL. JUDGE
BANGALORE